IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-219/(ND)/2017

IN THE MATTER OF:

M/s. Deepak Beri & Ors.

.. PETITIONER

Vs.

DB Engineering (P) Limited

... RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Akshay Mukherjee, Advocate

Ms. Dovyya Kapur, Advocate

For the Respondents

: Mr. Jayant Mehta, Advocate

Mr. Samar Singh Kachwaha, Advocate

Mr. Bhaskar Subramanian, Advocate..for F-2

& Respondent No.2 in person.

Mr. Adhish Srivastava, Advocate for R-3 & 4

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 12.10.2017.

(S.P. Gahlaut) Bench officer-III

Surjit 25.9.2017